

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 142
IA/324(HM)2021CP(IB) 321 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Sintex Prefab & Infra Ltd

.....Respondent

Order delivered on ..21/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Mr. Monaal Davawala.

For the Respondent : Advocate, Mr. Arjun Sheth

ORDER

The reply is filed.

The matter stands adjourned to 20.07.2021 for hearing.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 21st day of June, 2021

(MADAN B GOSAVI)
MEMBER (JUDICIAL)